

Annexure-7

Name of the corporate debtor: RAJSHWARI COTSPIN LIMITED.
Date of commencement of CIRP: 17.09.2025; List of creditors as on: 26.05.2026

Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Employees' Provident Fund Organisation (Ministry of Labour Employment, Government of India)	06/10/2025	45,842,794.00	1,395.00	Unsecured	0.00	0.00	0.00	0.00	0.00	0.00	45,841,399.00	0.00	Claim of Rs. 4,58,41,399 is based on estimates made by EPFO Officer on spot visit after commencement of CIRP. Hence, the amount is rejected.
2	Department of State Tax	26/11/2025	699,790.00	-	Unsecured	0.00	0.00	0.00	0.00	0.00	0.00	699,790.00	0.00	Legal proceedings were initiated during moratorium period and hence rejected.
Total			46,542,584	1,395	-	-	-	-	-	-	-	46,541,189	-	-

Note: The claim amount is subject to change on the basis of the further information sought.